

# ELECTION COMMISSION OF INDIA

## Nirvachan Sadan, Ashoka Road, New Delhi-1

No. ECI/PN/8/2011-MCPS

Dated: 28<sup>th</sup> January, 2011

### PRESS NOTE

**Subject: Bye-election to the State Legislative Council of Maharashtra by the Members of Legislative Assembly.**

There is a casual vacancy in the State Legislative Council of Maharashtra occurred due to the resignation of sitting member elected by the members of Legislative Assembly. The details are given as below:-

S. No.	Name of the State	Name of Member	Name of Constituency	Term of office up to	Remarks
1	Maharashtra	Shri Kiran Jagannath Pawaskar	By MLAs	24.04.2014	Resigned on 07.01.2011

The Commission has decided to hold a bye-election to the State Legislative Council of Maharashtra to be elected by the Members of Legislative Assembly to fill up the above said vacancy in accordance with the following programme: -

Sl.No.	Events	Dates and Days
1.	Issue of Notification	4 <sup>th</sup> February, 2011 (Friday)
2.	Last Date of making nominations	11 <sup>th</sup> February, 2011 (Friday)
3.	Scrutiny of nominations	12 <sup>th</sup> February, 2011 (Saturday)
4.	Last date for withdrawal of candidatures	14 <sup>th</sup> February, 2011 (Monday)
5.	Date of Poll	21 <sup>st</sup> February, 2011 (Monday)
6.	Hours of Poll	9.00 A.M. to 4.00 P.M
7.	Counting of Votes	21 <sup>st</sup> February, 2011 (Monday) at 5.00 PM
8.	Date before which election shall be completed	23 <sup>rd</sup> February, 2011 (Wednesday)

**(K. AJAY KUMAR)**  
**SECRETARY**